

श्री पी० एल० बारपाल : क्या मैं जान सकता हूँ कि राजस्थान में ऊन का उत्पादन बढ़ाने के लिये गावों में भेड़ें पालने वालों को प्रोत्साहन देने के लिये सरकार क्या कदम उठा रही है?

श्री कानुनगो : इस विवरण से प्रकट होता है कि राजस्थान गवर्नमेंट ने जिस चीज के लिये रकम मांगी थी, वह उस को मिल गई है।

INTERIM COMPENSATION SCHEME

*2296. **Shri Gidwani**: Will the Minister of **Rehabilitation** be pleased to state:

(a) the total number of claimants who were paid compensation under the Interim Compensation Scheme; and

(b) the number among them who have been paid the balance of compensation payable to them under the final Compensation Scheme?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 76,249.

(b) 5,096 (Upto 31st March, 1956).

Shri Gidwani: How long will it take to pay the balance of the remaining payments?

Shri J. K. Bhonsle: The question of employing extra staff is under the very active consideration of our Ministry. Once the staff is sanctioned, I hope it will be speeded up.

Sardar Iqbal Singh: May I know the number of claimants who have been granted priorities and the number of persons who have been actually paid up to the end of 31st March?

Shri J. K. Bhonsle: There are 8 categories of claimants who have been given priority. I am afraid I cannot give the separate figures just now. If a separate question is Tabled, I shall give those figures. As regards the second part of the question, we have paid so far 1,15,660 claimants and the amount paid is Rs. 27,79,23,410.

RESIDENTIAL BUILDINGS

*2297. **Shri Madiah Gowda**: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether any programme of

construction of residential buildings for Central Government officers in Bangalore has been drawn up; and

(b) if so, the amount sanctioned for that purpose for the years 1955-56 and 1956-57?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) No, Sir.

(b) Does not arise.

Shri Madiah Gowda: Is it not a fact that a large sum of money is paid by way of rent for residential and official buildings for the several departments in Bangalore?

Shri P. S. Naskar: Certain amounts are paid; but, I do not accept that they should be called large amounts.

Shri B. S. Murthy: May I know whether there are no Central Government lands available in the city of Bangalore? If there are lands, what prevents the Government from drawing up plans for the construction of their own buildings instead of paying annual rents?

Shri P. S. Naskar: The Government does not take the position that there are no lands. It is not for that reason that the buildings are not being constructed. They are not constructed because the pressing necessity for it has not yet been felt.

AMRITSAR AS "PORT TOWN"

*2300. **Dr. Ram Subhag Singh**: Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the Punjab Government have approached the Government of India for declaring Amritsar as a "Port Town"; and

(b) if so, whether Government have taken any decision in that regard?

The Minister of Industrial Development (Shri M. M. Shah): (a) Presumably the question pertains to sale of steel. If so, the reply is in affirmative.

(b) No, Sir.